

**Title:** Requests the Central Government to give orders to M. D. Steel to release the funds of HSCL, Durgapur Unit to pay salaries of the employees.

SHRI SUNIL KHAN (DURGAPUR): Sir, I want to draw the attention of the Minister of Steel and Mines as well as the Members of this august House towards a very serious matter that about 800 employees of HSCL, Durgapur unit are not getting their salaries from March onwards. They have already sent a fax message to the Minister of Steel and Mines on 15.7.98 and 18.7.98. They have to say with deep anguish and agony that nothing could be done till date. On 7.7.98, the trade union leaders of CITU, AITUC, INTUC, BMS etc. met the Minister of Steel and Mines for regularisation of salary of employees of HSCL Durgapur unit as well that of Bokaro, Bhilai, Rourkela etc.

It is a matter of great regret that after several discussions, even the CMD had assured the employees on 30th June with the consent of M.D. Steel that 15th July would be the due date. Finding no other alternative, they have sat on a dharna, relay hunger strike from 19th July. So, I urge upon the Minister of Steel and Mines as well as the Minister of Parliamentary Affairs, who is present here, to give orders to M.D. Steel to release the funds of HSCL, whatever their dues are, so that the employees can get their salaries. Thank you, Sir.

सभापति महोदय : आपका नाम आने वाला था, आपने बेकार यहां हंगामा कर दिया।

... (व्यवधान)

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\* Not recorded.